farmers are free to sell their produce in the open market if they find the price and conditions favourable.

## Rotting of foodgrains

†2651. SHRI LAL SINH VADODIA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that the matter of rotting of a large quantity of foodgrains owing to drench caused by rain has come to light;
- (b) if so, whether Government is considering to enquire about reasons of rotting of foodgrains; and
  - (c) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) No, Sir. The quantity of foodgrains of Central Pool stocks stored in godowns of Food Corporation of India (FCI) which got damaged due to rain/flood/cyclone during last three year is as under:—

(Figures in MTs)

Year	Quantity of foodgrains damaged due to rain/cyclone/flood
2015-16	2158
2016-17	346
2017-18	1554

(b) and (c) Not applicable in view of the (a) above.

## Option to exit from Aadhaar

2652. DR. SANJAY SINH: SHRI HUSAIN DALWAI:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether UIDAI has received requests for opting-out of Aadhaar scheme, post Supreme Court judgement on Aadhaar, if so, action taken thereon;
- (b) whether UIDAI has created an option to exit from Aadhaar scheme, if not, when would it allow such an option as per the judgement, if so, details thereof, if not, reasons therefor:

<sup>†</sup> Original notice of the question was received in Hindi.